

SPECIAL BENCH ITEM NO. 117

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No. 234/2022 IN CP (IB) No. 113/ALD/2017

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	PUNJAB NATIONAL BANK V/S PARERHAT GAS INDUSTRIES LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Vipin Garg alongwith Sh. Abhishek Agarwal,
Sh. Kartik Mittal and Sh. Vaasu Bhasin, Adv.

: For the Liquidator/Applicant in IA No. 234/2022

Sh. Ankit Saran, Adv.

: For the Respondent no. 1 in IA No. 234/2022

None.

: For the Respondent No. 2 in IA No. 234/2022

Sh. Prabodh Kumar Bajpai, Adv. *: For the Respondent No. 3 in IA No. 234/2022*

ORDER

IA No. 234/2022

This is an IA filed by the Applicant for approval of e-auction done by the liquidator whereas the Corporate Debtor has been sold as a going concern as per the details provided in the IA, which is under examination before the Regular Bench.

Let the matter be listed before the Regular Bench on 06th April, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Harnam Singh Thakur)
Member (Judicial)**

14th March, 2023

*Md. Zaid
(Stenographer)*